National Company Law Tribunal Allahabad Bench Allahabad

CP No. 22 (ND)/2011

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF ALLAHABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 07.10.2016.

NAME OF THE COMPANY: M/s Pioneer Power Enginners Ltd.

SECTION OF THE COMPANIES ACT: u/s 397/398 of Companies Act, 1956.

SI. No.	Name	Designation	Representation	Signature
1. Sidd	harth single	o Adv-	letitioner	bourful
	iag Khanna	Sr. Adu	Respondents	My
3-1 Niss	hant Mish	a Adv	Respondents	Rosha Der Song
4-) Rag	how on going	13	и	forther the Jan

Order dated 07.10.2016

CP No. 22(ND)/2011 M/s Pioneer Power Engineers Ltd.

Learned Counsel for respondents proposed according to their estimation fair value of share at Rs. 122.71 on the face value Rs. 100/- per share and served memo on the other side. For response of the petitioners, list on 21.10.2016.

List the matter on 21.10.2016.

SH.V.S.R. AVADHANI (Judicial Member)

SH. H.P. CHATURVEDI (Judicial Member)

Dated 07.10.2016